

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 9242 OF 2003

STATE OF U.P.

Appellant (s)

VERSUS

RAJA JAGDISH PD.(DEAD)THROUGH LRS.& ORS.

Respondent(s)

Date: 11/08/2010 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MARKANDEY KATJU  
HON'BLE MR. JUSTICE T.S. THAKUR

For Appellant(s)

Mr. T.N. Singh, Adv.  
Ms. Vandana Mishra, Adv.  
Mr. Manoj Kr. Dwivedi, Adv.  
Mr. Gunnam Venkateswara Rao, Adv.  
Mr. Kamlendra Mishra, Adv.

For Respondent(s)

Mr. Rakesh K. Sharma, Adv.  
Mr. Shiva Pujan Singh ,Adv.

UPON hearing counsel the Court made the following  
O R D E R

List on 20.08.2010.

( Rajesh Dham )  
Court Master

( Indu Satija )  
Court Master